

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1244 of 2019

IN THE MATTER OF:

Shalini Singhal & Ors.

...Appellants

Versus

Rahul Singh & Ors.

...Respondents

Present:

For Appellant: Mr. Suruchi Aggarwal, Advocate.

**For Respondent: Mr. Piyush Singh, Mr. Aditya Parolia and Ms. Aditi Singh,
Advocates for R - 1 & 2.**

Mr. Mani Bhushan Sinha for Allotees/Hon'ble Lawyer.

Mr. Ashutosh Kr. Bishnoi, Mr. Aditya Dewan and

Mr. Siddharth Chechani for Allotees.

WITH

Company Appeal (AT) (Insolvency) No. 1249 of 2019

IN THE MATTER OF:

Sanjeev Abrol

...Appellant

Versus

Rahul Singh & Ors.

...Respondents

Present:

**For Appellant: Mr. Subodh Pathak, Mr. Kumar Ranjan, Mr. Akash Swami,
Mr. Savrabh Jain and Mr. Gautam Singh, Advocates.**

**For Respondent: Mr. Mr. Piyush Singh, Mr. Aditya Parolia and Ms. Aditi
Singh, Advocates for R-1&2.**

Mr. Mani Bhushan Sinha for Allotees.

Mr. Ashutosh Kr. Bishnoi, Mr. Aditya Dewan and

Mr. Siddharth Chechani for Allotees.

O R D E R

06.02.2020

These Appeals appear to have been wrongly listed before this Bench as in terms of Order dated 3rd February, 2020, same were required to be listed before the first Bench.

Let the Appeal be placed before the Hon'ble Chairperson for appropriate Order(s).

[Justice Bansi Lal Bhat]
Member (Judicial)

[Justice Venugopal M.]
Member (Judicial)

[Vijai Pratap Singh]
Member (Technical)

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